

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER	: MA/31/2020 IN MA/360/2018
PETITION NUMBER	: TCP/95/IB/2017
NAME OF THE PETITIONER(S)	: Dineshchand Surana
NAME OF THE RESPONDENT(S)	: Ramakrishnan Sadasivan & 2 others RP (Surana Industries Ltd)
UNDER SECTION	: Sec 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **29.01.2021.**


(K.NATARAJAN)
Deputy Registrar

MS